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(c) the reaction of Government thereto?

THE MINISTER OF HUMAN RES-OURCE DEVELOPMENT (SHRI ARJUN SINGH) (a) No, Sir. According to information furnished by the Kendrya Vidya-laya Sangathan, no recognised association under the name of All India Kendriya Vidyalaya Teachers Association (Democratic) exists. No Memorandum has been recently received from th said Association,

(b) and (c) Do not arise.

Prohibition in Andhra Pradesh

*238. DR. YELAMANCHILI SIVAJI: Will the Miniser of WELFARE be pleased to state:

(a) whether it is a fact that production, distribution and consumption of arrack is prohibited in Andhra Pradesh;

10 be fully transferred to Agricultural

- (b) if so, whether there is any constitutional obligation on the part of Government to compensate the revenue losg to the state-
- (c) whether any representation from the State Government, seeking Central assistance in this regard has been received, and
- (d) if so, what are the details thereof and at what stage of consideration is the same?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K. V. THANGKA BALU): (a) According to reports received by the Ministry, the State Government of Andhra Pradesh has banned the sale of arrack in the entire State w.e.f. 1-10-1993.

(b) to (d) No. Sir.

${\bf Regarding\ in\ Educational\ Institutions}$

*239. SHRIMATI KAMALA SINHA: DR. BAPU KALDATE:

Will the Minister of HUMAN RES-

OURCE DEVELOPMENT be pleased to sate:

- (a) whether Government are aware that despite the promulgation of various Ordinances, the savage tradition of ragging of new comers, has been fast spreading in various colleges, universities and other educational institutions:
- (b) if so, whether Government have critically examined the issue, to check this iendency towards saddism;
- (c) if so, what measures are contemplated by Government in this direction; and
- (d) whether Government have considered the question of involving psychologists and eminent educationists to find a solution to the menacing problem; if so, the steps taken by Government in this regard?

The MINISTER OF HUMAN RES-, OURCE DEVELOPMENT (SHRI ARIUN SINGH); (a) to (d) Government has drawn the attention of Vice-Chancellors of all universities, Directors of UTS, Principals of Regional Engineering Colleges Education Secretaries of all States/Union Territories to incidents of ragging and requested them to take immediate steps to put an end to ragging and to provide new students conditions in which they feel welcome and comfortable. Delhi University has passed an Ordinance strictly prohibiting ragging within the premises of all colleges and Departments of University as well as on public transport. Similar steps can be taken by other universities where the practice of ragging prevails. As the practice of rageing id reprehensible, it is for the universities and college authorities and the studentd themselves to ensure that ragging does not take place.

अन्युचित जाति/अन्सचित जनजाति की सूची में भीर जातियों को शामिल किया जाना

*240. श्री कामेश्वर पासवान : वया करुयाण मंत्री यह बताने की कृपा करेंगे किं:

(क) क्या यह सच है कि कुछ ग्रौर जातियों की ग्रन्सुचित जाति/ग्रनुसूचित